

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

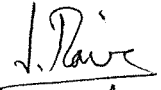
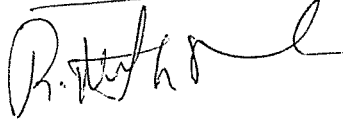
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 20/02/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/207/2017
NAME OF THE PETITIONER : M.G.HELEN
NAME OF THE RESPONDENT(S) : SERVOCRAFT HR SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	S. RAVI	Counsel for petitioner	
	R. Neethi Perumal	Counsel for R. to Rn	

ORDER

At request of both the parties, list this matter on 25.02.2019 to report settlement.

Accordingly, this Bench will pass appropriate orders on the next date of hearing.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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